

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/4723/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 31st May, 2024.

Sub: **Casual leave.**

Ref:- Letter No. JJA/4965/2024 dated 27.05.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 04.06.2024, along with station leave permission, from the evening of 03.06.2024 till the morning of 05.06.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/4724/A, dated, 31-05-2024

Copy to :

- ✓1. The Project Manager, Gauhati High Court.

JT. REGISTRAR(VIGILANCE)